

ITEM NO.82

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1883/2024

SHIV MURAT

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 12-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Divyesh Pratap Singh, AOR

For Respondent(s)

Mr. Garvesh Kabra, AOR
Mrs. Charu Singhal, Adv.
Mr. Ahishek Jaju, Adv.
Mrs. Mrs. Pooja Kabra, Adv.
Mr. Avanish Deshpande, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent no.1 and as per the ld. Counsel appearing for respondent no.1, vakalatnama and counter affidavit have already been filed. Registry to verify and update the records.

Ld. counsel for the petitioner is granted two weeks' time to take fresh steps in respect of unserved respondent no.2.

Await original records from the High Court and Trial Court.

Reminder be issued.

List again on 30.08.2024.

Signature Not Verified
Digitally signed by
VARSHA MENON RATTI
Date: 2024.07.13
12:22:10 IST
Reason: []

SUJATA SINGH
Registrar

HJ